

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 127 of 2013

Dated : 31st October, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

M/s Lafarge India Pvt. Ltd.

... Appellant(s)

Versus

**Chhatisgarh State Electricity Regulatory
Commission & Anr.**

... Respondent (s)

Counsel for the Appellant (s) : --

Counsel for the Respondent(s) : Mr. C. K. Rai for CSERC

**Mr. Buddy A. Ranganadhan
Ms. Suparna Srivastava
Ms. Nishta Siroria for R-2**

ORDER

We have heard Mr. Buddy A. Ranganadhan, Amicus Curie. He has finished his arguments. He has filed written submission as well as compilation of judgments.

Post the matter for further hearing on **03.11.2014 at 02.30.p.m.,**

**(Justice Surendra Kumar) (Rakesh Nath) (Justice M. Karpaga Vinayagam)
Judicial Member Technical Member Chairperson**